

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No.10135/2019

(Arising out of impugned final judgment and order dated 21-05-2019 in A482 No.20278/2019 passed by the High Court of Judicature at Allahabad)

ANWAR

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 08-02-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Colin Gonsalves, Sr. Adv.
 Mr. Sadiq Noor, Adv.
 Mr. Satya Mitra, AOR

For Respondent(s) Mr. Ankit Roopanwal, Adv.
 Mr. Vishwa Pal Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

- 1 List the Special Leave Petition on 23 February 2022.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
COURT MASTER